

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4104

ANSWERED ON:19.12.2011

COMPLY OF ENVIRONMENTAL NORMS BY RCFL

Das Shri Ram Sundar;Joshi Shri Pralhad Venkatesh;Karwariya Shri Kapil Muni

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether environmental standards are being strictly followed by Rashtriya Chemicals Fertilizers Limited (RCFL);
- (b) if so, whether the mandatory environmental controls and monitoring drills prescribed by the Ministry of Environment and Forests are being followed regularly;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the latest water treatment technology is being adopted by the company; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Ministry of Environment & Forests had accorded the Environmental Clearance (EC) vide letter dated 10th June, 2009 to M/s Rashtriya Chemicals Fertilizers Limited (RCFL) for Thal Fertilizer Complex, Raigad, Maharashtra stipulating various environmental safeguard measures. M/s RCFL, the project proponent, is required to comply with stipulated environmental safeguard measures. Project proponents are submitting six monthly compliance reports to the conditions stipulated in the EC to the Ministry's Regional Office at Bhopal.

(c) Does not arise in view of the reply to parts (a) & (b) above.

(d) & (e) M/s RCFL has adopted requisite water treatment technologies to comply with the norms and standards stipulated by the regulatory authorities.